

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 689 of 1996

Date of order : 13.11.2000

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

RENUKA BALA MAITY

VS.

UNION OF INDIA & OTHERS

For the applicant : None

For the respondents : Mr. T.D. Roy, counsel

O R D E R

The matter is called for hearing. Even on second call, none appears for the applicant. So, the application is dismissed for default. Lt. counsel Mr. T.D. Roy is present on behalf of the respondents.

MEMBER(A)

MEMBER(J)